

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.P. BHADRAN

Petition(s) for Special Leave to Appeal (Civil) No(s).4943/2008

RAYEESABEGUM & ANR.

Petitioner(s)

VERSUS

SPECIAL LAND ACQUISITION OFFICER  
(With office report)

Respondent(s)

Date: 02/04/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Pratap Kalra, Adv.  
Mr. Inderjeet Yadav, Adv.  
Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Issue fresh notice by registered post, acknowledgment due.

List again on 4.5.2009.

(M.P.BHADRAN)  
Registrar